

Central Administrative Tribunal
Principal Bench, New Delhi

O.A. No. 2076/2004

Friday, this the 27th day of August, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Prof. Vijay Kumar Jain
S/o late Shri Uggar Sain Jain
DEME, NCERT, Sri Aurobindo Marg, New Delhi

Applicant

(By Advocate: Dr. Ramesh Haritash)

Versus

1. Union of India through
Secretary, MHRD
Deptt. Of Education, Central Sectt., New Delhi
2. Secretary, NCERT
Sri Aurobindo Marg, New Delhi
3. Sri Anil Kapoor
Former Secretary, NCERT
Presently Deputy Secretary
Higher Education, MHRD
Shastri Bhawan, New Delhi
4. Capt. K.K. Joshi
VSO, NCERT, Sri Aurobindo Marg, New Delhi
5. Sh. Shiv Dutt Sharma
Section Officer (V&L)
NCERT, Sri Aurobindo Marg, New Delhi
6. Sh. R.K. Singh
Legal Advisor
NCERT, Sri Aurobindo Marg, New Delhi

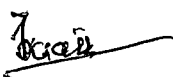
Respondents

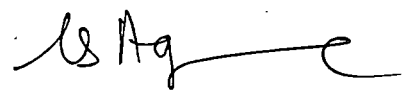
ORDER (ORAL)

Justice V.S. Aggarwal:

Learned counsel for applicant states that he will file a miscellaneous application seeking modifications/additions/alternations in the order passed by this Tribunal in OA Nos. 1823/2002 and 1442/2004. Subject to that, he does not press the present petition.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(S. K. Naik)
Member (A)


(V. S. Aggarwal)
Chairman

/sunil/